

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 58/BB/2020	For Admission	Sec 9 of I&B code 2016	Zest Trade LLP	Jyothi Bhat	Vaatika Spices Ltd	

ADVOCATE FOR PETITIONER/s:

PALLAVI PATIL 

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Pallavi Patil, learned Counsel for the Petitioner. Issue Notice

Registry is directed to prepare notice and the learned Counsel for the Petitioner is directed to collect the notice from the Registry and serve it personally on the M.D of the Company and on the Company and file proof of service well before the next date of hearing. Post the case on **16.03.2020**.



MEMBER (T)



MEMBER (J)

Brunda
Verified

Court Officer